

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 131
(IB)-2742(ND)/2019
RA-166/ND/2023

IN THE MATTER OF:
Kusum Dwivedi & Ors

... **Applicant/Petitioner**

Versus

M/s. Three C. Shelters Pvt. ltd.

... **Respondent**

Under Section: 7 of IBC

Order delivered on 14.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-166/ND/2023: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 04.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)